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CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

Registration No. T-1194 of 1986

Chhedi Lal and others .. plaintiffs.

Versus

Union of India and others. ... Defendants.

connected with

Registration No. T-1040 of 1986

Bechan Pathak and others ... plaintiffs.

Versus

Union of India and others ... Defendants.

Hon'ble D.S.Misra, A.M.

Hon'ble G.S.Sharma, J.M.

(By Hon'ble DSMisra)

For orders see our judgment of date in
TA no.1040 of 1986 Bechan Pathak and others Vs.
Union of India and others).

G.S.Sharma
J.M.

DSMisra
A.M. 13.7.88

JS/ 13.7.88